

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1210

ANSWERED ON:28.07.2015

Condition of Sportspersons

Patel Shri Devji Mansingram;Sigriwal Shri Janardan Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that some of the outstanding/meritorious national and international level sportspersons of yesteryears are living in indigent circumstances;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has implemented any scheme to provide financial assistance, pension, job and other assistance to the said sportspersons of yesteryears under the National Welfare Fund for Sportspersons;
- (d) if so, the details thereof and the details of such persons benefited under these schemes during each of the last three years and the current year, scheme/sports discipline and State/UT-wise; and
- (e) the other measures taken by the Government to enable/facilitate outstanding sportspersons of yesteryears to live a life of dignity?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)

(a) to (c): The Ministry of Youth Affairs & Sports is implementing the Scheme of "National Welfare Fund for Sportspersons" for providing financial assistance to outstanding sportspersons of yesteryears, who had brought glory to the country in sports, but are now living in indigent circumstances. Under the Scheme, lump sum ex-gratia financial assistance is provided to outstanding sportspersons, whose annual income is less than Rs. 2.00 lakhs, or to their family members for medical treatment, improving their financial position etc.

(d) The details of sportspersons/coaches provided financial assistance from National Welfare Fund for sportspersons are given in Annexure.

(e) Apart from National Welfare Fund for Sportspersons, the Ministry is also implementing the Scheme of Pension to Meritorious Sportspersons, under which lifelong monthly pension is provided to all medal winners in Olympic Games, Asian Games, Commonwealth Games, World Championships (in the disciplines included in Olympic Games, Asian Games and Commonwealth Games) and Paralympics, after they retire from active sports or attain the age of 30 years, whichever is later.